

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. CA(CAA)- 8(PB)/2017  
C. A No.

CORAM:

**SH. R. VARADHARAJAN**  
Hon'ble Member (J)

**Ms. Deepa Krishan**  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

**NAME OF THE COMPANY : M/S.** Smart Value Venture Pvt. Ltd.

And

M/s. Prospective Infrastructure Pvt. Ltd. and Smart Global Corporate Holding Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 230-232**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Chetana Kandpal	Company Prosecutor	For Official Liquidator, Delhi	Chetana
2.	C. BALOONI	Company Prosecutor	P.R.D(NR)	U.S.
2.	Saurabh Kalie	} Adv, Petitioner		Sd/-
4.	Palash Agawal			

**ORDER**

Order reserved.

Sd/-  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Sd/-  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Vineet  
12.04.2017